

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-503
IB-1072/ND/2020

IN THE MATTER OF:

Translumina Therapeutics LLP

Vs.

Medeor Hospital Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC code 2016

Order deliyered on 08.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Issue notice upon the respondents by all modes including the email ID of the respondent as well as through the process of the Bench. Affidavit of service must be filed within one week from today.

Respondent is directed to file the reply within two weeks' from the date of receipt of the application/notice after serving advance copy of the same to the Applicant's Counsel and thereafter, the applicant is directed to file the rejoinder if any. List on **19.02.2021**.

-scl-

(K.K. VOHRA)
MEMBER (T)

-scl-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)